

food assistance of the order of U.S. \$46 million have already commenced. Supply of 1.5 million tonnes under PL-480 is expected to be authorised shortly. Besides direct food assistance, Government is also trying to obtain indirect assistance in the form of financing fertilizers, pesticides etc., for growing more food as also other types of assistance such as debt rescheduling which would release foreign exchange resources for purchase of food on World markets. The nature and extent of this type of assistance is under consideration of the member countries and institutions of the Consortium.

#### Aid Received from Abroad

\*673. **Shri D. N. Patodia:** Will the Minister of Finance be pleased to state:

(a) the annual aid received separately from Rupee-payment countries and from non-rupee payment countries from 1961 onwards;

(b) the amount utilised, the amount lapsed and the amount repaid out of the total amount of aid sanctioned; and

(c) the percentage of the aid received from rupee-payment countries which was untied and was non-project aid as compared to the Non-rupee payment countries?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-744/67].

(c) Nil (as no aid received from rupee payment countries is untied).

#### U.S. Financial Loan

\*674. **Shri A. B. Vajpayee:**  
**Shri Kanwar Lal Gupta:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that in an agreement signed recently with the

United States of America, India will get a credit of Rs. 90 crores; and

(b) if so, the main details of the agreement and the purpose for which the credit will be utilised?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir. The Agreement relating to the 'Commodity Programme Assistance—1967' for \$132 million (Rs. 99 crores) was signed with the United States Agency for International Development on the 10th May, 1967.

(b) According to the Agreement, there is to be no repayment of the principal amount for the first ten years; the repayments will then commence and be made in dollars in approximately equal half yearly instalments over the next thirty years. Interest is payable semi-annually in dollars at the rate of 1 per cent per annum during the first ten years and thereafter at the rate of 2½ per cent per annum for the remaining 30 years. The loan will be used to finance foreign exchange costs of imports from U.S.A. of a broad variety of commodities and equipment such as fertilizers, pesticides, machinery parts, spare parts and other commodities required to help increase both agricultural and industrial production.

#### Freight Charges on PL-480 Imports

\*675. **Shri Vishwa Nath Pandey:** Will the Minister of Finance be pleased to state:

(a) the total freight charges for PL-480 imports in terms of foreign exchange during the current year;

(b) whether these charges are considered to be on the high sides; and

(c) how it is proposed to meet these charges?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). The total freight charges for 1967-68 cannot be stated at